

GOVERNMENT OF INDIA  
MINISTRY OF PORTS, SHIPPING AND WATERWAYS  
**LOK SABHA**  
**UNSTARRED QUESTION NO- 3186**  
ANSWERED ON – 09/08/2024

**DEVELOPMENT OF MINOR PORTS**

3186. DR. M P ABDUSSAMAD SAMADANI:

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state:

पत्तन, पोत परिवहन और जलमार्ग मंत्री

- (a) whether the Government is aware of the development of minor ports in the State of Kerala, including Ponnani, which is a historic port with significant cultural and economic heritage and if so, the details thereof;
- (b) the current plans and timelines for these developments considering the importance of regional connectivity and economic growth; and
- (c) whether the Government is aware of the potential of these ports in the development of domestic and international tourism by attracting cruise ships and if so, the details thereof?

**ANSWER**

MINISTER OF PORTS, SHIPPING AND WATERWAYS  
(SHRI SARBANANDA SONOWAL)

(a) to (c) Ports other than Major Ports (Non-Major Ports / Minor Ports) are under the administrative control of respective State Maritime Boards / State Governments. Ponnani is a Non- Major Port under the control of Government of Kerala. Kerala Maritime Board has forwarded a proposal to Ministry of Ports, Shipping and Waterways for Construction of Multi Purpose Berth at Ponnani at a total cost of Rs. 20 Cr for partial assistance under Sagarmala Scheme.

Keeping in view the importance of regional connectivity, cruise tourism potential and economic growth, Government of Kerala has informed that they are exploring the scope to develop the Ponnani Port on PPP model. They have called an EoI from private service providers for starting cruise shipping connecting various Non-Major ports as well as ports of neighbouring States.

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